

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST**  
**Central Zonal Bench**  
**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**

Date:07<sup>th</sup> September, 2016

TIME:10.30 hrs. to 13.15 hrs.  
14.00 hrs. to 16.00 hrs.

**HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER**

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR HEARING</b>				
1.	Original Application No. 126/2015(THC)	Naresh Yadav Vs. State of Rajasthan & Ors.		
2.	Original Application No. 127/2015(THC)	Jeev Jantu Kalyan Seva Samiti Vs. State of Rajasthan & Ors.		
3.	Original Application No. 18/2016(CZ) <b>(M.A.No.363/16)</b>	Villagers of Village Bobadi Vs. State of Rajasthan & Ors.	Mr. M.S.Kachhawa, Adv. Mr. Deepak Verma, Adv. Mr. R.K.Shukla, Adv.	
4.	Original Application No. 85/2015(CZ) <b>(M.A.No.631/15)</b>	Babulal Jajoo (Minor Irrigation Tanks) Vs. State of Rajasthan & 4 Ors.	Dr. Mahendra Singh Kachhawa, Adv.	
5.	Original Application No. 273/2014(CZ) <b>(M.A.No.487/16)</b>	Ramjaan Neelgar Vs Hindustan Zinc Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
6.	Original Application No. 50/2015(CZ) <b>(M.A.No.412/15)</b> <b>(M.A.No.34/16)</b> <b>(M.A.No.45/16)</b>	Sanjiv Tiwari Vs. Digamber Jain & 10 Ors.	Mr. Sanjiv Tiwari, for Petitioner Mr. Mayank Shrivastava, Adv. Mr. Arvind Shrivastava, Adv. Mr. P.K.Das, Adv. Mr. Sunil Dwivedi, Adv. Mr. B.L.Yadav, Adv. Mr. S.K.Verma, Adv. Mr. Ravikant Patidar, Adv. Ms. Parul Bhadoria, Adv. Mr. Om Shankar Shrivastava Adv. Mr. N.B.Joshi, Adv. Mr. Sandeep Singh, Adv. Mr. D.K.Jain, Adv. Mr. Neel Choudhary, Adv.	
7.	Original Application No. 59/2016(CZ) <b>(M.A.No.345/16)</b> <b>(M.A.No.470/16)</b> <b>(M.A.No.663/16)</b> <b>Caveat No.02/2016(CZ)</b>	Kishore Deepak Kodwani Vs. State of M.P. & Ors.	Mr. Kishore Deepak Kodwani, Applicant in person Mr. Siddharth Gupta, Adv. Mr. Ravikant Patidar, Adv.	

8.	Original Application No. 143/2014(CZ)	Fortune Glory Extension Welfare Association (FGEWA) & 3 Ors. Vs. M/s Fortune Builders & 3 Ors.	Mr. Shantanoo Saxena, Adv. Mr. Shrey Raj Saxena Adv. R-1 Mr. Vijay Kumar Choudhary Adv. for R-3 (BMC) Mr. Sachin K. Verma, Adv. R-2 Mr. Om.S.Shrivastava, Adv. Ms. Parul Bhadoria, Adv. Mr. Sheikh Wakil, Adv.	
9.	<b>Original Application No. 125/2013(THC)</b>	<b>Villagers of Village Patanwati &amp; 8 Ors.</b> <b>Vs.</b> <b>State of Rajasthan &amp; 4 Ors.</b>	Mr. Suresh Chand Sharma Mr. Vishal Bhatnagar Adv. Mr. Sandeep Singh, Adv. Mr. Sachin K. Verma, Adv. Ms. Sadhana Pathak Adv. Mr. Arvind Soni Adv. Mr. Vikram Singh Shekhawat Mr. Rohit Sharma Adv. Mr. Kedar Solanki Adv. Mr. Mukesh Meena Adv. Dr. M.S. Kachhwa Adv. Mr. Vishal Bhatnagar, Adv. Mr. Yogesh Bhatnagar, Adv. Mr. Siddharth Singh, Adv.	
10.	Original Application No. 274/2014(CZ) <b>(M.A.No.488/16)</b>	Geeta Raigar Vs Hindustan Zinc Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
11.	Original Application No. 275/2014(CZ) <b>(M.A.No.489/16)</b>	Bhanwar Lal Dhobi Vs Hindustan Zinc Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
12.	Original Application No. 276/2014(CZ) <b>(M.A.No.490/16)</b>	Mowan Ji Dhobi Vs Hindustan Zinc Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
13.	Original Application No. 277/2014(CZ) <b>(M.A.No.491/16)</b>	Ramlal Gurjar Vs Hindustan Zinc Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
14.	Original Application No. 278/2014(CZ) <b>(M.A.No.492/16)</b>	Ganga Vs Hindustan Zinc Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
15.	Original Application No. 279/2014(CZ) <b>(M.A.No.493/16)</b>	Ratan Lal Vs Hindustan Zinc Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
16.	Original Application No. 280/2014(CZ) <b>(M.A.No.494/16)</b>	Saleem Neelgar Vs Hindustan Zinc Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
17.	Original Application No. 281/2014(CZ) <b>(M.A.No.495/16)</b> <b>(Ammended Petition)</b>	Prahlad Mali Vs Hindustan Zinc Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
18.	Original Application No. 282/2014(CZ) <b>(M.A.No.496/16)</b>	Gopal Gurjar Vs Hindustan Zinc Ltd. & Anr.	Mr. S.P.S Nagar Adv.	

<b>FOR COMPLIANCE</b>				
19.	Original Application No. 110/2015(CZ)	Bhojraj Madne Vs. State of M.P. & 4 Ors.	Mr. R.K. Sengar, Adv.	
20.	<b>(M.A.No.796/16)</b> in Original Application No. 84/2015(CZ) <b>(M.A.No.797/16)</b>	Sushil Sharma Vs. Chief Secretary, Govt. of M.P. & Ors.	Mr. Siddharth Singh, Adv. Mr. Vijay Choudhary, Adv. Mr. Neel Choudhary, Adv. Ms. Parul Bhadoria, Adv.	

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